CENTRAL ADMINISTRATIVE TRIBUNAL MADRAS BENCH

Dated the Friday 30th day of August Two Thousand And Nineteen

PRESENT:

THE HON'BLE MR. P. MADHAVAN, MEMBER(J) THE HON'BLE MR. T. JACOB, MEMBER(A)

O.A. No.310/01633/2017

- Dr. U. Devasenadhipathi,
 S/o. V. Umapathy,
 No.32, Subramaniar Koil Street,
 Muthiayalpet, Puducherry- 605 003;
- Dr. B. Balaji,
 S/o. R. Bathmanaban,
 Meetu Street, Kosapalayam,
 Puducherry- 605 013;
- Dr. D. Mohan Radheep,
 S/o. Dinadayalane,
 44-A, Poornakuppam Street,
 Ariyankuppam, Puducherry- 605 007.

.Applicants

(By Advocate: M/s. C. Uma)

- Union Public Service Commission, Rep. by its Secreary, Dholpur House, Shahajahan Road, New Delhi- 110 069;
- Government of Puducherry,
 Rep. by its Chief Secretary,
 Chief Secretariat, Goubert Avenue,
 Puducherry- 605 001;
- 3. University Grants Commission,
 Rep. by its Secretary,
 Bahadur Shah Zafar Marg,
 New Delhi- 110 002.

.....Respondents.

(By Advocate: Dr. M. Devendran, Mr. R. Syed Mustafa & Mr. Su. Srinivasan)

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

When the matter is called, neither the applicants nor their counsel present even-though the matter is posted under the caption 'For Dismissal'. However, Counsel for the respondents are represented by their juniors.

2. It is seen from the record that on the last occasion i.e. on 21.08.2019, it was recorded that as counsel for the respondents could not serve copy of the reply since counsel for the applicant had been continuously absent, the matter had to be posted to today under Dismissal caption. Inspite of the matter being listed under 'dismissal' caption, there was no representation for the applicants. It seems that the applicants have lost their interest in prosecuting the matter any further and, therefore, the OA is dismissed for default. No costs.

(T. JACOB) (P. MADHAVAN)
MEMBER(A) MEMBER(J)
Asvs 30.08.2019